



पत्रिका क्रम सं. 392
 नया फिया-सुधारण काक से
 By e-mail प्रेषित का दिनांक..14.11.2014

From,

Registrar General,
 High Court of Uttarakhand,
 Nainital.

To,

1. All the District Judges,
 State Judiciary, Uttarakhand.
2. All the Principal Judges/Judges,
 Family Courts, Uttarakhand.

No. 5553 /UHC/Admin-B/ XVI-50/2014

Dated: November, 14 2014

Subject: Re-employment of superannuated employees of Subordinate Courts of Uttarakhand on contractual basis.

Sir,

In continuation of this Court's letter number 3648 dated 28.07.2014 whereby duly completed applications of the retired Class-II and Class-III employees of your respective institutions who wish to be re-employed on contractual basis in the light of G.O. no. 173/XXX(2)/2013-3(1)2012 dated 20.02.2013 had been sought by this office.

In this regard, I am directed to inform you that fresh applications be invited for reemployment of eligible retired Class-II and Class-III employees of your respective institutions who wish to be re-employed on contractual basis in the light of aforesaid G.O. dated 20.02.2013 so that the employees who could not apply earlier or who have retired later on may also apply for re-employment on contractual basis.

You are therefore, requested to send the duly filled and endorsed applications of the eligible retired Class-II and Class-III employees of your respective institutions (as per the G.O. no. 173/XXX(2)/2013-3(1)2012 dated 20.02.2013) to this office **latest by 05.12.2014**. It is also requested that reasonable publicity be given to the notice inviting such applications.

with regards.

0
 Jeen S. A. D. to do needful
 14.11.14

Yours faithfully,

(Kanwar Amninder Singh)
 Registrar (Infrastructure)
 For Registrar General